

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 377/2003

This the 25th day of August, 2003

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Rafiz Ahmad S/o Usman Ali Ansari,
C/o Smt. Santosh, RZ 196-C,
Gali. No. 6, Madhu Vihar,
Palam.
(By Advocate: Sh. U.Srivastava)

Versus

Union of India, through

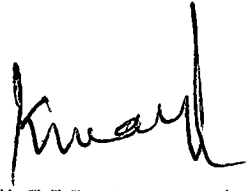
1. The Secretary,
Ministry of Communications,
Sanchar Bhawan, New Delhi.
2. The Chief General Manager Telecom Project,
North Zone, Eastern Court,
New Delhi.
3. The General Manager,
Teleco Project Lucknow,
A-2/14, Aliganj, Lucknow, UP.
4. The Divisional Engineer Telecom Project,
Wireless Chauraha, Manager Lucknow,
U.P.

(By Advocate: Sh. M.M.Sudan)

O R D E R (ORAL)

By Shri Kuldip Singh, Member (J)

Counsel for applicant seeks permission to withdraw the OA with liberty to agitate it before appropriate forum. OA is dismissed as withdrawn with liberty.


(KULDIP SINGH)
Member (J)